



Government of Jammu and Kashmir
Transport Department, Civil Secretariat, J&K.

NOTIFICATION

Jammu, the 29th of April, 2026.

S.O. 126 .-In exercise of powers conferred by sub-section (1) of section 67 of the Motor Vehicles Act, 1988 (Central Act No. 59 of 1988), and in partial modification of notification SRO-97 dated 19th March, 2021, the Government of Jammu and Kashmir hereby directs the Transport Commissioner, J&K to fix the maximum chargeable fare in respect of following types of commercial passenger vehicles as per the percentage of fare hike (over and above the rates as notified vide notification SRO-97 dated 19th March, 2021) shown against each category:-

S. No.	Type of Vehicle	Fare Hike %
I	Big Busses (Stage Carriages)	18%
II.	Medium/Mini Busses (Stage Carriages)	18%
III.	Taxi/Maxi Cab (Base Model Contract Carriages like; Sumo, Bolero, Tata Indica, Swift, Tata Winger, Tempo Traveller etc.)	18%
IV.	Taxi/Maxi Cab (Medium segment tourist Taxi/Maxi Cab contract carriages like, Tevara, Scorpio, Quails Xylo etc).	18%
V.	Taxi/Maxi Cab (Premium Class Tourist Taxi/Maxi cab contract carriages like, Innova, Fortuner etc).	18%
VI.	Auto Rickshaw (Petrol Version)	18%
VII	Stage Carriages viz. Tata Magic (Auto).	18%

Provided that, the fare in respect of E-rickshaws and E-autos in the Union Territory of Jammu & Kashmir shall be fixed as under:

- E-rickshaws: ₹15/- per kilometre
- E-autos: ₹25/- for the first kilometre and ₹20/- for each subsequent kilometre

By order of the Government of Jammu & Kashmir.

Sd/= **(Dr. Piyush Singla) IAS**
Secretary to the Government,
Transport Department

No: TRPT/MVD/53/2025-02 (7709270)

Dated: 29 -04-2026.

Copy to the:

- 1) All Financial Commissioners (Additional Chief Secretaries).
- 2) Additional Chief Secretary to the Hon'ble Chief Minister.
- 3) Director General of Police, J&K.
- 4) All Principal Secretaries to the Government.
- 5) Principal Secretary to the Hon'ble Lieutenant Governor.
- 6) Chief Electoral Officer, J&K.
- 7) Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
- 8) All Commissioner/Secretaries to the Government.
- 9) Divisional Commissioner, Jammu/Kashmir.
- 10) Principal Resident Commissioner, J&K Government, New Delhi.
- 11) Chairperson, J&K Special Tribunal.
- 12) Director General, J&K Institute of Management, Public Administration and Rural Development.
- 13) Secretary, J&K Public Service Commission.
- 14) All Heads of the Department/Managing Directors.
- 15) All Deputy Commissioners.
- 16) Managing Director, JKRTC.
- 17) Transport Commissioner, J&K
- 18) Director Estates, Jammu/Kashmir.
- 19) Director, Archives, Archaeology and Museums, J&K.
- 20) Director Information, J&K.
- 21) Secretary, J&K Services Selection Board.
- 22) All Senior Superintendent of Police (Traffic).
- 23) Private Secretary to the Hon'ble Chief Minister.
- 24) General Manager, Government Press, Jammu/Srinagar.
- 25) Private Secretary to Hon'ble Deputy Chief Minister.
- 26) Private Secretaries to Hon'ble Minister, Incharge Transport.
- 27) Private Secretaries to all Hon'ble Ministers.
- 28) Private Secretary to Advisor to Hon'ble Chief Minister.
- 29) Private Secretary to the Chief Secretary.
- 30) Private Secretary to Secretary to the Government, Transport Department.
- 31) Incharge Website, Transport Department.
- 32) S.O. File/Stock file.


(**Rajeshwar Singh Charak**) JKAS
Additional Secretary to Government,
Transport Department.

